

ITEM NO.17

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 6226/2023

MAHESH KUMAR SINGH & ORS.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

C.A. No. 6227-6228/2023 (III-A)

Date : 02-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Mugdha, Adv.
Mr. Kamran Khwaja, Adv.
Mr. Satya Mitra, AOR
Mr Nayab Gauhar, Adv.

For Respondent(s)

Mr. Avinash Tripathi, AOR

Mr. Sumit Kishore, Adv.
Mr. Sulabh Singh Chauhan, Adv.
Mr. Aniket Kotnala, Adv.
Mr. Ajit Kumar Ekka, AOR

Ms. Manju Jetley, AOR

Mr. Purvish Jitendra Malkan, AOR
Ms. Dharita Purvish Malkan, Adv.
Mr. Kush Goel, Adv.
Mr. Alok Kumar, Adv.
Mr. Ryan Singh, Adv.
Mr. Dhruva Kumar, Adv.

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UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 6226/2023

Process in terms of order dated 1.4.2024.

C.A. No. 6227-6228/2023

Respondent nos.2, 9-14, 21 and 22 are duly represented.

Ld. counsel for the appellant is granted two weeks' time to take fresh steps and file fresh particulars in respect of unserved respondent nos.18 & 19.

Service is complete on the respondent nos. 1, 3-8, 15-17, 20, 23 and 25 but none has entered appearance.

List again on 9.8.2024.

APARNA AJITSARIA
Registrar